उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No H/28000 */C-6/Gen-657/OA no. 47/2022 (I.A. No. 23/2022)/23* *Dated* 20/1/23

To,

The Registrar General,
Hon'ble National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001

Sub: Regarding submission Joint Committee Report in compliance of the order dated 24.03.2023 in OA no. 47/2022 (I.A. No. 23/2022), In the matter of Sanjay Kumar Pal Vs. State of UP & Ors.

Sir,

Kindly refer the subject mentioned above. In compliance of the order dated 24.03.2023 in OA no. 47/2022 (I.A. No. 23/2022), In the matter of Sanjay Kumar Pal Vs. State of UP & Ors., The Joint Committee Report is enclosed herewith for your kind perusal and further necessary action.

Sincerely Yours,

(R.K. Singh)
Chief Environment Officer
(Circle-6)

Enclosures: As above

Copy to: Following for information and further necessary action.

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301.

Chief Environment Officer
(Circle-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010
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JOINT COMMITTEE REPORT IN COMPLIANCE OF HON' BLE NGT ORDER O.A. NO. 47/2022, DATED 24.03.2023, SANJAY KUMAR PAL VERSUS STATE OF U.P. & ORS. REGARDING M/S OBEETEE PVT. LTD., GOPEPUR, GOPIGANJ, DISTRICT-BHADOHI (U.P.)

1. Background:

Hon'ble NGT Principal Bench, Delhi vide its order dated 24.03.2023 in the matter of Sanjay Kumar Pal Vs State of U.P. & Ors.(O.A.No.47/2022) passed order. Related portion of the order passed by Hon'ble NGT is as given below:-

Hon'ble NGT considered the report as well as objections/rejoinder filed by the applicant and directed the following vide its order dated 24.03.2023:

.....4." In view of the facts and circumstances of the case we consider it appropriate to constitute and accordingly constitute another Joint Committee comprising of representatives of Regional Office of MoEF& CC at Lucknow, CPCB, State PCB and a Senior Water and Soil Scientist to be nominated by the Director General, Indian Agricultural Research Institute, New Delhi, to visit the spot, inspect the condition of JhiriyaNalaupto out fall into Ganga River, look into the grievance of the applicant, get the soil and water samples taken from the land of the applicant analyzed and submit its report as to whether any damage has been caused to the land of the applicant and whether any remedial measures are required to be taken to prevent/remediate such damage.

5. The report of the Joint Committee be submitted within three months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance.

6. The expenditure or air travel, local transport, boarding/lodging for the scientists of IARI, New Delhi to be borne by the UPPCB.

7. List the matter for further consideration on 24.07.2023."

The Committee comprised of following:

a) Dr. A.K. Gupta, Scientist E, MOEF & CC, Govt. of India, Regional Office, Lucknow(Representative of Regional Office of MoEF& CC, Lucknow)
b) Dr.KhajanchiLal,Principal Scientist, (Soil Science), ICAR-Indian Council of Agriculture Research Institute, Pusa, New DelhiRepresentative of Director General, Indian Agricultural Research Institute, New Delhi
c) Dr. S. C. Shukla, Regional Officer, Uttar Pradesh Pollution Control Board (UPPCB), Varanasi(Representative of UPPCB)
d) Shri A. K. Tripathi, Scientist-C, Central Pollution Control Board (CPCB), Regional Directorate, Lucknow. (Representative of CPCB).

Subsequently, members of the committee visited the site during June 21, 2023.During this time no agricultural crop has been seen surrounding the agricultural land of project site.

2. Spot Inspection

The following activities were carried out during spot inspection.

i. Inspection of M/s ObeeteePvt.Ltd., Gopepur, Gopiganj, District-Bhadohi (UP)
ii. Inspection ofJhiriyaNala at different locations up to out fall into River Ganga.

iii. Various Samples has also be taken by the joint committee **(approx. sampling location in plot in Google map and enclosed as Annexure-A)**

3. **Inspection,sampling and Analysisof inlet and outlet of ETP of M/s ObeeteePvt.Ltd., Gopepur, Gopiganj, District-Bhadohi(UP)**

During committee inspection of M/s Obeetee Pvt. Ltd. following observations has been made:-

- M/s ObeeteePvt. Ltd., Gopepur, Gopiganj, District-Bhadohiwas established in year 1952.
- During joint committee visitindustry was found operational and engaged in production of dyed woolen yarn & its carpets running at 128 Ton/month against approved production capacity of 322 Ton/month respectively.
- PP has installed 68 dyeing machines (hank Type), 06 Hydro extractor, 49 hoist machine, 02 Carpet Washing Machine and 03 Carpet Drying Machine for processing of yarn dyeing 322 MT/month & carpet manufacturing.
- PP have not update display board (in specified format) at main gate on regular basis in reference to hazardous waste generation etc.
- The main raw material of PP is woolen yarn, dyes, chemicals etc.
- The main source of Power to the plant is electricity taken by U.P.P.C.L. Besides, PP run 01 boiler with 06 TPH capacity at a time and other boiler having capacity 04 TPH shall be in stand by position.
- PP has running plant with valid consents to operate (CTO) under Water (Prevention and Control of Pollution) Act, 1974 (as amended) and Air (Prevention and Control of Pollution) Act, 1981(as amended) for the production of 322 MT/month dyed woolen yarn. The CTO under Air Act obtained vide letter no. 139821/UPPCB/Varanasi (UPPCBRO)/CTO/air/Santravidas Nagar/2021 dated 15.03.2022 and water act vide letter no. 143156/UPPCB/Varanasi (UPPCBRO)/CTO/Water/SantravidasNagar/2021, dated 15.03.2022, which is valid from 01.01.2022 to 31.12.2026. **(Copy of CTO is attached as Annexure-B)**
- UPPCB authorized to PP to discharge treated effluent up to 1000 KL per day and 7 KL per day through septic tank, which is mentioned in CTO accorded under Water Act.
- PP obtained hazardous waste authorization by UPPCB vide letter no. 11958/UPPCB/Varanasi (UPPCBRO)/HWM/SantRavidas Nagar/2020 dated 24.06.2020, which is valid up to 31.12.2024.**(Copy of Hazardous waste authorization is attached as Annexure-C)**
- To meet the freshwater requirement, PP has installed three (03) bore well within the project site with valid NOCs from Ground Water Department, Uttar Pradesh, vide registration no. 202107000179, 202107000181, 20210700097, which is valid up to 27.7.2026.
- During visit, it was observed that the PP has installed one ETP of 1000 KLD. The ETP of the unit comprises Bar Screen Chamber→ O&G Trap → Equalization Tank →Alum, Lime & Polyelectrolytedosing Tank → Flocculation Chamber → Flash Mixer Tank → Heat Recovery

System →Primary Clarifier →Aeration Tank → Secondary Clarifier →Pre-filtration Sump →PSF → ACF →Filter Press→ Sludge Drying Beds→Final Outlet.

- Grab sample from the ETP inlet & final outlet of ETP was collected for prescribed parameters.
- OCEMS at ETP outlet was found installed and connected with UPPCB & CPCB server.
- The unit has installed separate energy meter for operation of ETP. Log book of the same is maintained.
- The ETP treated effluent is being discharge outside of the project side w.r.t. consented and notified discharge parametersi.e. 1000 KLD maximum discharge for treated ETP effluent and 7 KLD for septic tank.
- Joint Committee has observed during visit that treated water outlet drain joining to kachha drain was found broken near unit premises, in agriculture land. **(Photograph attached as D).**
- During inspection,it was observed that ETP sludge is stored in open HDPE bags.
- Waste-water sample analysis was conducted by Regional Laboratory, UPPCB, Varanasi. Results of various parameters depicted that the values of all tested parameters in outlet of the M/s ObeeteePvt. Ltd. are well within the prescribed limit. (**Attached as Annexure E).**

4. Sampling and analysis report of waste water flowing on JhiriyaNala at different locations up to out-fall in to River Ganga

- JhiryaNala originates from nearby villages-Jauharpur, Jakhaw and PureTika, Rampur Gopepur (Bhadohi),it traverses approx. 09 km and passes through premises of M/s Obeetee Pvt.Ltd., GopepurBhadohi confluence to river Ganga near Rampur ghat,Gopiganj, Bhadohi. The JhiriyaNalla mainly carryindustrial and domestic waste water of M/s Obeetee Pvt. Limited., along with other dying units located in Catchment area and domestic sewerage waste water from Gopiganj,Bhadohi.It also carries domestic waste water from adjacent villages located on bank of JhiriyaNalla passes through Jauharpur,Jakhaw and Puretika Village. During inspection,it has been observed that treated and untreated waste water is being flowing in JhiriyaNala. During Visit Joint Committee has monitored Jhiriya drain carrying treated effluent of M/s Obeetee Pvt. Ltd. from Gopepur though KachaNala, which crosses to NH-2 near Jhiriyapul meeting with sewerage waste water of NagarPalikaParishad, Gopiganj. During visit Joint committee has observed that NagarPalikaParishad, Gopiganj carrying out Bio-remediation of Jhiriya drain near Gopepur Village, which may not be useful for such volume of waste-water coming through JhiriyaNala. It is required re-assess the feasibility of bioremediation process in Jhiriyanala by an expert agency. Committee also observed that the local farmers are using Jhiriyanala water for irrigation purposes.
- Number of samples were collected from JhiriyaNalla at different locations. Analysis results is presented below:

Sampling Locations	**Parameters**				
	pH	SS (mg/l)	Oil &Grease (mg/l)	BOD (mg/l)	COD (mg/ l)
Industrial drain of M/s Obeetee Pvt. Ltd.,Gopepur, Gopiganj, before meeting to Kachcha drain, Jauharpur,Bhadohi	7.31	76	6.0	24.4	128

Raw Sewage of Nagar PalikaParishad, Gopiganj drain near Jhiriyapul, Gopepur, GopiganjBhadohi.	7.14	288	12	120	410
Jhiriya drain after Bio-remediation at Gopepur,Gopiganj, Bhadohi	7.20	128	8.2	42	260
JhiriyaNala Just before confluence with River Ganga near Rampur ghat, Gopiganj District Bhadohi	7.24	122	7.8	40	252
Standard	**5.5-9.0**	**100**	**10**	**30**	**250**

**values presented in bold letter were higher than the permissible limit*

- Above report depicted that the values of SS, BOD and COD are found high in all location expect Industrial drain of M/s Obeetee Pvt. Ltd. Gopepur, Gopiganj, before meeting to Kachcha drain, Jauharpur,Bhadohi. (**Analysis report is also attached as Annexure-F)**
- It is observed that discharge of industrial effluent and domestic waste-water in JhiriyaNallamay deteriorate the natural water quality of Nalla.
- Other analysis report i.e., heavy metals (Total chromium) data also depicted that the values are found within the prescribe limit. (Analysis report of heavy metal is **Attached as Annexure-G).**
- Due to flooding of waste water of Jhiriyanalaon agricultural land, possibility of bioaccumulation of various toxic elements namely, Pb, Cr, Ni etc. in the edible parts of the crop may not be ruled out.Besides, probability to increasing water born disease and vector borne diseases in surrounding villages.

5. Soil Sampling &Analysis of various agricultural land of area concern:

- Soil samples from 0-15 cm and 15-30 cm (considering cereal based cropping system) depths were collected from different fields. Soil samples from 0-15 and 15-30 cm depths collected from two points were collected from the affected field owned by Shri Sanjay Pal which measures about 0.5 acre (as informed).
- To compare the impacts of industrial effluents generated by M/S Obeetee Pvt. Ltd. on soil properties, depth wise soil samples were collected from the two nearby fields (at a distance of about 150 and 300 meter from Sanjay Pal's field) not receiving the industrial effluents from M/S Obeetee Pvt. Ltd. Crop residues were not found on the field of Shri Sanjay Pal. But wheat residues found on nearby field showed that fields were under cultivation.
- The effluent generated from M/S Obeetee Pvt. Ltd. and others is getting mixed with Municipal waste in JhiriyaNala. Therefore; soil samples from 0-15 cm and 15-30 cm depth were also collected from a field irrigated with industrial effluent mixed municipal sewage.
- Analysis report results depicted that the values of heavy metals (Pb, Cr, Cu, Zn, Ni) are well within the limit in both the depth all three selected site**. (Analysis report of heavy metals in soil samples is Attached as Annexure-H).**

6. Recommendations:

Joint Committee has alsotaken note of order passed by Hon'ble NGT on dated 24.03.2023 wherein following recommendation has beenmade:-

- PP (M/s Obeetee Pvt. Ltd.) may explore the possibility to recycle the maximum quantity of treated water within the process for further conservation of the water resources,
- PP should update display board (in specified format) at main gate and updated on regular basis in reference to hazardous waste generation etc.

- PP should directed to patch up/close immediately its broken part of nala, which seems to be broken by local framers for irrigation purposes, of treated effluent drain joining to kachanala.
- The PP should use heavy duty paper shredder machinefor shredding of patented design map etc and handed over to authorized recycler. Burning in any circumstance can not be allowed.
- It is require to re-assess the practical feasibility of bioremediation process for the treatment of significant volume of mix nature (Industrial and domestic) of waste water flowing in JhiriyaNala, by NagarPalikaParishad (NPP),Gopiganj, Bhadohias which finally confluence to River Ganaga.
- Treatment of significant amount of waste water through bioremediation is simply eye washing on part of waste water treatment. It is utmost important to the NPP, Gopiganj, to expedite the installation of Sewage Treatment Plant (STP) for treatment of domestic waste water generated from Gopiganj, Bhadohi, and only treated outlet of STP would add better option for local farmer for irrigation and also helpful to maintain the water quality of river Ganga.
- UPPCB may re-asses the total water consumption of M/s Obeetee Pvt. Ltd., encourage them to recycle within the plant process and allow very specific quantity of treated waste water for discharge.
- PP should maintain daily logbook for flow meters at all bore wells instead of monthly basis.
- PP shall review the process of handling and disposal of hazardous waste under the guidance of UPPCB and maintain daily logbook for hazardous waste generation & its disposal in proper way.
- PP shall review the process of management of SolidWaste and its disposal.
- As committee visited the site during June 21, 2023, during this time no agricultural crop has been seen surrounding the agricultural land of project site.
- As heavy metals in the surrounding agricultural soil are found within the prescribe limit, therefore, no further remediation has been proposed by this committee.
- UPPCB can ensure strict compliance of ETP outlet in future.

			19/7/23
(Dr. A.K. Gupta) Scientist E, MOEF & CC, Govt. of India, Regional Office, Lucknow	(Dr. Khajanchi Lal) Principal Scientist, (Soil Science), ICAR-Indian Council of Agriculture Research Institute, Pusa, New Delhi	(Shri A. K. Tripathi) Scientist-C, C.P.C.B., Regional Directorate, Lucknow	(Dr. S. C. Shukla) Regional Officer, U.P.P.C.B., Varanasi

List of Annexures:

SN	Contents
A	approx. sampling location in plot in Google map
B	CTO under Water Act & Air Act
C	Hazardous waste authorisation
D	Photos taken during joint committee visit
E	ETP outlet of ObeeteePvt. Ltd. analysis report
F	Analysis report of Industrial Drain &JhiriyaNala
G	Heavy metals Analysis report of Industrial Effluent and Jhiriya Nalla
H	Analysis report of heavy metals in soil samples

Annexure-A

Sampling Locations in Google Map


Google Earth

Annexure-B

UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
143156/UPPCB/Varanasi(UPPCBRO)/CTO/water
/SANT RAVIDAS NAGAR/2021

Dated : 15/03/2022

To ,

Shri I B SINGH
M/s OBEETEE PRIVATE LIMITED
Gopepur, Gopiganj, Bhadohi
SANT RAVIDAS NAGAR

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. OBEETEE PRIVATE LIMITED

Reference Application No :14217505 **Dated :15/03/2022**

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. OBEETEE PRIVATE LIMITED is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2022 to 31/12/2026 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board
RAM KUMAR SINGH
Chief Environmental Officer, Circle-6

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Varanasi for information and necessary action.

RAM KUMAR SINGH
Chief Environmental Officer, Circle-6

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.OBEETEE PRIVATE LIMITED vide

Consent Order No. 14217505/ Water Dated : 15/03/2022

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Woolen Yarn Dying 322 MT/Month .

2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	**Kind of Effulant**	**Maximum daily discharge,KL/day**	**Treatment facility and discharge point**
1	Domestic	07 KLD	Septic Tank
2	Industrial	1000 KLD	ETP

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

4(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effulant		
S.No	**Parameter**	**Standard**
1	Total Suspended Solids	As per E (P) A Rules, 1986
2	BOD	As per E (P) A Rules, 1986
3	COD	As per E (P) A Rules, 1986
4	Oil & Grease	As per E (P) A Rules, 1986
5	Quantity of Discharge	07 KLD

4(b). The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

Industrial Effulant		
S.No	**Parameter**	**Standard**
1	Total Suspended Solids	As per E (P) A Rules, 1986
2	BOD	As per E (P) A Rules, 1986
3	COD	As per E (P) A Rules, 1986
4	Oil & Grease	As per E (P) A Rules, 1986
5	Quantity of Discharge	1000 KLD

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .

6. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry .

7. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.

8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained .
9. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. This consent is valid for production of Woolen Yarn Dying 322 MT/Month maximum using raw material Raw Wool, Woolen Yarn, Dyes and Chemicals.
2. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the SPCB and CPCB server.

3. The industry should ensure the operation of the ETP in such a manner that it confirm the standards lay down under the notification issued by MOEF&CC vide GSR 978 (E) dated 10/10/2016.

4. The treated effluent shall be allowed to be discharged in the ambient environment only after exhausting options for reuse in industrial process/irrigation in order to minimize freshwater usage.

5. The industry shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.

6. The industry shall submit the point wise compliance report of the CTO issued by the Board for year 2021 and audited balance sheet for the current year and the details of fees deposited during last three years within a month otherwise this CTO may be revoked.

7. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.

8. The industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.

9. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.

10. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended, and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and all other applicable rules notified under E.P. Act 1986.

11. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018.The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

12. The industry shall submit the copy of Certificate of Registration in compliance of the section no. 11 of The Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P.Act No-13 of 2019) for existing users of ground water in notified areas within six months failing which this CTO shall stand automatically revoked.

13. The industry shall do standard operating process (SOP) for ETP operation, maintenance and for chemical spillage.

14. The industry shall install roof top rain water harvesting system within 02 months.

15. The consumption of electricity, nutrient and chemicals in operation of ETP must record on logbook regularly.

16. Industry shall submit analysis report of treated effluent after interval of every three months dully analysed by Board or N.A.B.L. accredited laboratory.

17. Audited Balance Sheet/ C.A. Certificate should be submitted within one month from the date of issue of this Certificate for verification of Consent fee payable.

18. The Order issued by Hon'ble Courts/Hon'ble NGT, MoEF & CC, Central Pollution Control Board, U.P Pollution Control Board and directions issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India. Shall be complied with.

19. Concealing factual data or submission of false/fabricated data and failure to comply with any of

the conditions mentioned above may result in withdrawal of this CTO and attract action under the provisions of Law.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

RAM KUMAR SINGH

Chief Environmental Officer, Circle-6

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. - 139831/UPPCB/Varanasi(UPPCBRO)/CTO/air/SANT RAVIDAS NAGAR/2021 **Dated : 15/03/2022**

To ,

Shri I B SINGH
M/s OBEETEE PRIVATE LIMITED
Gopepur, Gopiganj, Bhadohi
SANT RAVIDAS NAGAR

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. OBEETEE PRIVATE LIMITED

Reference Application No. 13830049 Dated : 15/03/2022

1. With reference to the application for consent for emission of air pollutants from the plant of M/s OBEETEE PRIVATE LIMITED. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions.
2. This consent is valid for the period from 01/01/2022 to 31/12/2026 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Previntion and Controt of Pollution) Act, 1981 as amended.

   This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board
RAM KUMAR SINGH
Chief Environmental Officer, Circle-6

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Varanasi for information and necessary action.

RAM KUMAR SINGH
Chief Environmental Officer, Circle-6

U.P. Pollution Control Board

Dated : 15/03/2022

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Woolen Yarn Dying 322 MT/Month .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

3(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	**Air Polution Source**	**Type of Fuel**	**Stack No.**	**Parameters**	**Height**
1	02 Boilers having Capacity 06 TPH & 04 TPH	Rice Husk (32 TPD)	1	Particulate Matter	As per E (P) A Rules, 1986
2	500 KVA DG Set	Diesel	2	Sulphur Dioxide	As per E (P) A Rules, 1986
3	500 KVA DG Set	Diesel	3	Sulphur Dioxide	As per E (P) A Rules, 1986
4	500 KVA DG Set	Diesel	4	Sulphur Dioxide	As per E (P) A Rules, 1986
5	380 KVA DG Set	Diesel	5	Sulphur Dioxide	As per E (P) A Rules, 1986

3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	**Stack No**	**Parameter**	**Standard**
1	1	Particulate Matter	As per E (P) A Rules, 1986
2	2	Sulphur Dioxide	As per E (P) A Rules, 1986
3	3	Sulphur Dioxide	As per E (P) A Rules, 1986
4	4	Sulphur Dioxide	As per E (P) A Rules, 1986
5	5	Sulphur Dioxide	As per E (P) A Rules, 1986

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
5. The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
6. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .
7. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .
8. Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .

9. The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitering report should be submitted .

The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. This consent is valid for production of Woolen Yarn Dying 322 MT/Month maximum using raw material Raw Wool, Woolen Yarn, Dyes and Chemicals.

2. The industry shall used 01 boiler having capacity 06 TPH at a time and other boiler having capacity 04 TPH shall be in stand by position, in no case industry shall allow to use both the boilers at a time

3. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. to be disposed in eco friendly manner. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.

4. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

5. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

6. The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

7. The industry shall submit monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986.

8. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

9. The industry shall submit the point wise compliance report of the CTO issued by the Board for the year 2020 and audited balance sheet for the current year and the details of fees deposited during last three years within a month otherwise this CTO may be revoked.

10. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

11. The industry shall submit Environmental Statement in prescribed format-V as per rule no.14 as per E.P Rules 1986.

12. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

13. The industry shall submit the copy of Certificate of Registration in compliance of the section no. 11 of The Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act No-13 of 2019) for existing users of ground water in notified areas within six months failing which this CTO shall stand automatically revoked.

14. The Industry shall deposit Environmental Compensation imposed by CGWA in compliance of orders passed by Hon'ble Tribunal in O.A. 593/2017 within 06 months failing which this CTO issued shall be deemed void.

15. The industry shall use at least 20% of total fuel as bio briquettes in boiler, as per availability.

16. Audited Balance Sheet/ C.A. Certificate should be submitted within one month from the date of issue of this Certificate for verification of Consent fee payable.

17. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this CTO and attract action under the

provisions of Law.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

RAM KUMAR SINGH

Chief Environmental Officer, Circle-6

Annexure-C

UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Ref. No : 11958/UPPCB/Varanasi(UPPCBRO)/HWM/SANT RAVIDAS NAGAR/2020
Dated: 24/06/2020

To,

M/s OBEETEE PRIVATE LIMITED
Gopepur, Gopiganj, Bhadohi
Tehsil : Aurai
District :SANT RAVIDAS NAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 11958 and 24/06/2020 .
2. Reference of application (No. and date) 8646153 and 24/05/2020 .
3. Mr I B SINGH of M/s OBEETEE PRIVATE LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Cat. 26.1 of Schedule-1	Through TSDF	600 kg/day

1. The authorization shall be valid for a period of 31/12/2024 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .

7. It is the duty of the authorised person to take prior permission ot the State Pollution Control Board to close down the facility .

8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .

9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .

10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .

11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any

12. An application for the renewal of an authorisation shall be made as laid down under these Rules .

13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .

14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .

B Specific Conditions of Authorization

1. The authorization shall be valid upto dated 31.12.2024, if not suspended or cancelled earlier.
2. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers / bags shall be provided with a general label. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
3. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
4. It is brought to your notice that as per the order dated 14-11-2003 passed by the Hon'ble Supreme Court in W.P. (c) No. 657 of 1995, no industry covered under Hazardous and other Wastes (Management and Tran boundary Movement) Rules, 2016 shall be allowed to operate without valid authorization. It is also provided in the same orders that industries which are not complying with the conditions of authorization shall not be allowed to operate. Hence in case you fail to apply for authorization, before its expiry or fail to comply with conditions of the earlier authorization issued to you, closure order shall be issued against your industry without any further notice.
5. The applicant must file returns on prescribed Form- 4 along with a compliance report of this letter and should also maintain records on Form 3 and present it to Board's inspecting officials.
6. In case of occurrence of an accident, complete details on form must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.
7. The authorized person/agency shall not receive, collect, or store any hazardous waste from any unauthorized occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorization of the Board.
8. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers, of hazardous chemicals such as flammable corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes

must be suitably and safely handled.

9. It is within the powers and functions of the U.P. Pollution Control Board to modify / revoke the terms and conditions of the authorization/Registration issued under the Rule – 7 of Hazardous and Other Wastes (Management and Tran boundary Movement) Rules, 2016.

10. You are directed to display on-line data/display board outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within 15 days of receipt of this letter.

11. It is the mandatory duty of the authorized person/agency to comply with the guidelines for transportation of hazardous waste in accordance with rule 18 of Hazardous and Other Waste (Management and Tran boundary Movement) Rules, 2016.

12. It should be ensured that hazardous wastes shall be properly collected and packed in HDPE bags and then temporarily stored in a lined RCC tank/pit with suitable shed.

13. An ETP sludge test report of a laboratory approved under E.P. Act shall be submitted along with compliance of this letter of this office.

14. Used oil shall be sold only to recyclers registered with U.P. Pollution Control Board. The record shall be maintained.

15. The occupier, transporter and operator of a facility shall be liable for damages caused to the environment resulting due to improper handling and disposal of hazardous waste listed in schedule 1,2, and 3 and shall be liable to pay a fine as levied by the State Pollution Control Board under the rules.

16. Details of raw material (which is Hazardous waste) and product along with quantity shall be sent within a month.

17. You shall become the member of any common TSDF for S.L.F. which has been authorized by UPPCB and send the stored hazardous wastes for final disposal to the TSDF and report back to U.P.P.C.B. with the required manifesto (document of proof) within one/three month of this letter.

18. The unit shall ensure that H.W. is regularly sent to Authorized common TSDF and shall not store for more than 90 days in accordance with under rule 8 of HOWM Rules, 2016.

19. Emission from the Common/Captive incinerator stack shall meet the prescribed standards under Environmental Protection Act. 1986.

20. Copies of Hazardous Waste Manifest in Form-10 shall be sent regularly to UPPCB for each category of waste sent to TSDF/Incinerator.

21. This authorization/Registration is valid till the industry is having valid consent as per the provisions of Air(Prevention and Control of Pollution) Act 1981 and Water (Prevention and Control of Pollution) Act, 1974.

22. Industry shall comply the provisions of EP Act, 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended and E-waste (Management and Handling) Rules, 2016.

23. The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.

24. The industry shall submit the colored photo graph of display board within 15 days.

(Authorized Signatory)

Nishi Kumar Chauhan

Digitally signed by Nishi Kumar Chauhan
DN: c=IN, o=Up Pollution Control Board, ou=Environment, postalCode=226010, st=Uttar Pradesh,
Kumar Chauhan
Date: 2020.06.26 12:29:32 +05'30'

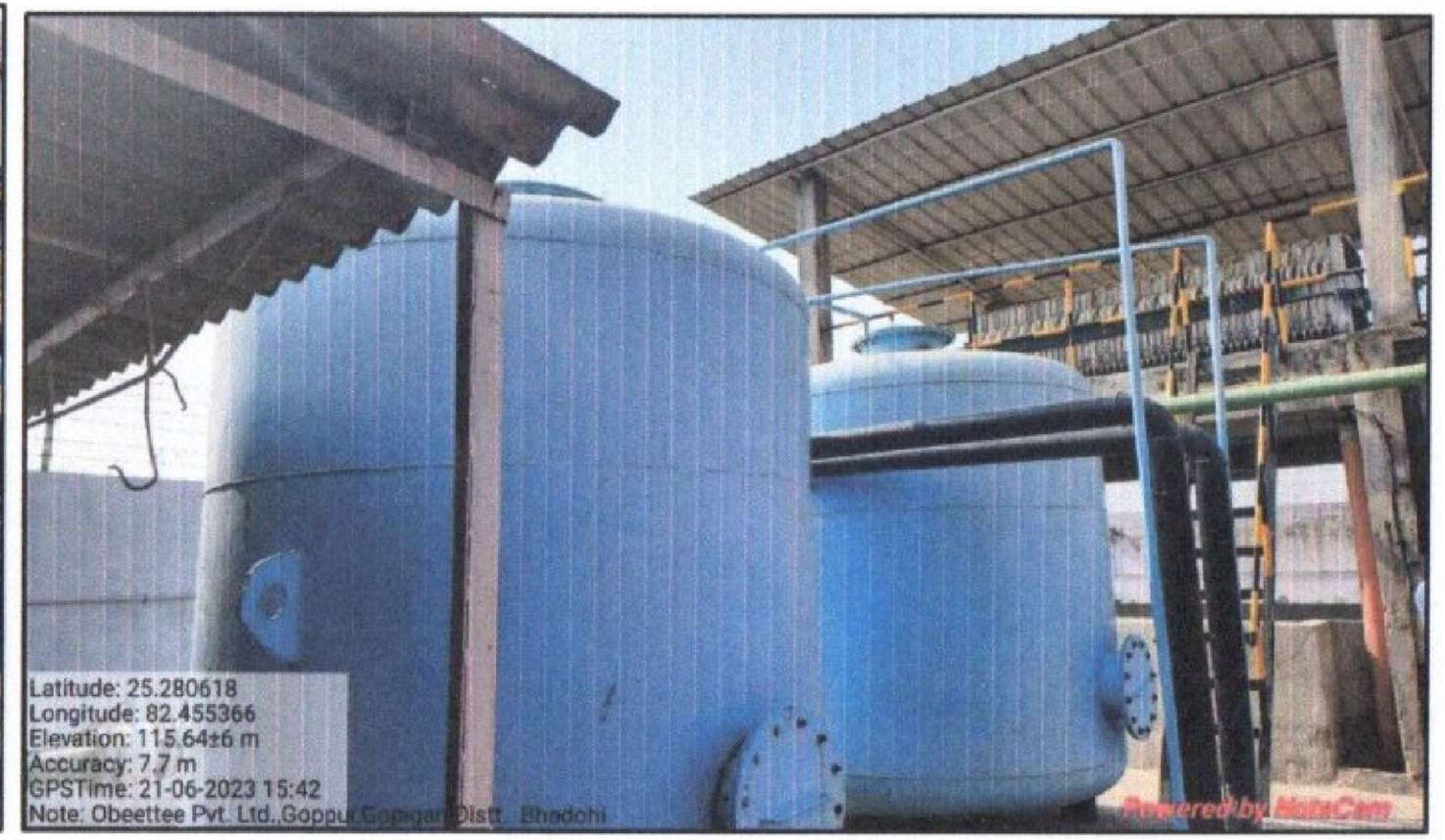
UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Varanasi for information and necessary action .

Nishi Kumar Chauhan

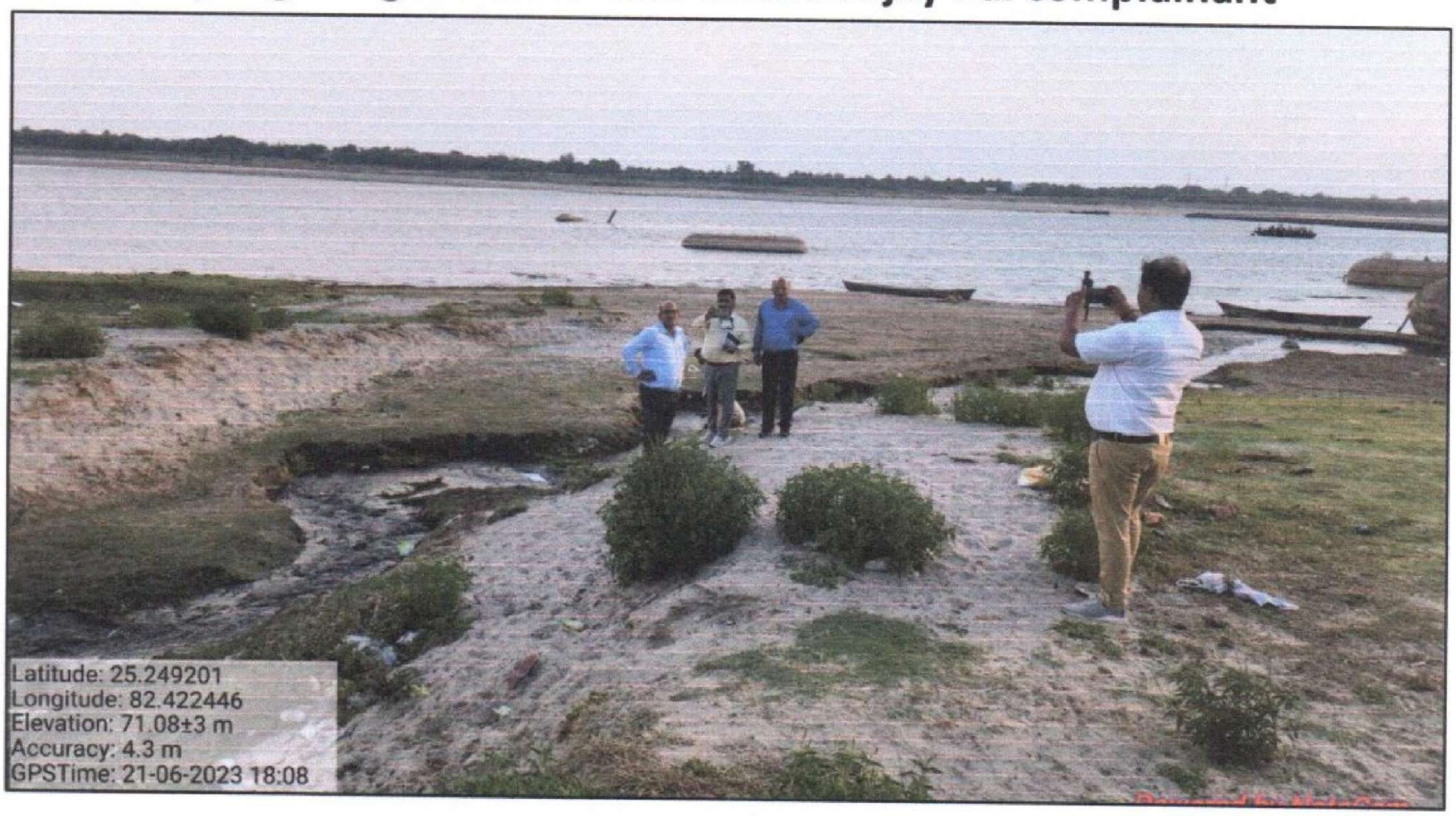
Digitally signed by Nishi Kumar Chauhan
DN: c=IN, o=Up Pollution Control Board, ou=Environment, postalCode=226010, st=Uttar Pradesh, 2.5.4.20=04a7a79c0ce76f5868bb1cbc024c29b1dde70f264f0e96bd046a3be27ff54ffa2, serialNumber=d25f9bdef77114bbf9ee8549e283082b01ffb3c60a7723438 5eee7335a980b4e, cn=Nishi Kumar Chauhan
Date: 2020.06.26 12:29:50 +05'30'

CEO/EE, I/C Circle



Effluent Treatment Plant installed in M/s Obeetee Pvt. Ltd., Gopepur, Gopiganj, District-Bhadohi.

Soil Sampling in Agricultural field of Sri Sanjay Pal complainant



Jhiriya Nalla confluence with River Ganga near Rampur Ghat, Gopiganj, Bhadohi

Annexure-E

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727138/Varanasi/2023 **Date:08/07/2023**

1- Name of Industry: OBEETEE PRIVATE LIMITED

2- Address of Industry: Gopepur, Gopiganj, Bhadohi

3- District: Bhadohi

4- Description about sampling point: Outlet of ETP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: DR. A. K. GUPTA, ADDITIONAL DIRECTOR, MOEF DR. KHAJANCHI LAL, PRINCIPAL SCIENTIST, IARI & DR. A. K. TRIPATHI, SCIENTIST, CPCB DR. S. C. SHUKLA, RO, UPPCB

7- Colour and Odour: Colourless Odourless

8- Quantity and Packing: 2 Liter Plastic Jerrican & 1 Liter Glass Bottle

9- Date of Sample Collection: 21/06/2023

10- Analyis Indented by: RO Varanasi

11- Date of sample receipt in Lab: 21/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.32	5.5 - 9.0	02-12
Oil_Grease	mg/l	6.2	10	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	78	100	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	526	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	604	-	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	24.6	30	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	130	250	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Krishna Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by

Bhalendra Kumar Srivastava
Digitally signed by Bhalendra Kumar Srivastava
Date: 2023.07.08 13:42:00 +05'30'

Bhalendra Srivastava (ASO)

Suresh Chandra Shukla
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Regional Officer

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727112/Varanasi/2023 **Date:08/07/2023**

1- **Name of Industry:** OBEETEE PRIVATE LIMITED

2- **Address of Industry:** Gopepur, Gopiganj, Bhadohi

3- **District:** Bhadohi

4- **Description about sampling point:** Inlet of ETP

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** DR. A. K. GUPTA, ADDITIONAL DIRECTOR, MOEF DR. KHAJANCHI LAL, PRINCIPAL SCIENTIST, IARI & DR. A. K. TRIPATHI, SCIENTIST, CPCB DR. S. C. SHUKLA, RO, UPPCB

7- **Colour and Odour:** Brownish Unpleasant

8- **Quantity and Packing:** 2 Liter Plastic Jerrican & 1 Liter Glass Bottle

9- **Date of Sample Collection:** 21/06/2023

10- **Analyis Indented by:** RO Varanasi

11- **Date of sample receipt in Lab:** 21/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.94	5.5 - 9.0	02-12
Oil_Grease	mg/l	14	10	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	718	100	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1098	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1816	-	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	434	30	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	1360	250	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Sangeeta Murty(JRF), Himanshu Srivastava(JRF)]

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Regional Officer

Annexure- F

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727157/Varanasi/2023 **Date:08/07/2023**

1- **Name of Industry:** OBEETEE PRIVATE LIMITED

2- **Address of Industry:** Gopepur, Gopiganj, Bhadohi

3- **District:** Bhadohi

4- **Description about sampling point:** Industrial drain of M/s Obeetee Pvt. Ltd., Goppur, Gopiganj before meeting Kachcha drain Joharpur, Bhadohi

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** DR. A. K. GUPTA, ADDITIONAL DIRECTOR, MOEF DR. KHAJANCHI LAL, PRINCIPAL SCIENTIST, IARI & DR. A. K. TRIPATHI, SCIENTIST, CPCB DR. S. C. SHUKLA, RO, UPPCB

7- **Colour and Odour:** Colourless Odourless

8- **Quantity and Packing:** 2 Liter Plastic Jerrican & 1 Liter Glass Bottle

9- **Date of Sample Collection:** 21/06/2023

10- **Analyis Indented by:** RO Varanasi

11- **Date of sample receipt in Lab:** 21/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.31	5.5 - 9.0	02-12
Oil_Grease	mg/l	6.0	10	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	76	100	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	524	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	600	-	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	24.4	30	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	128	250	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Krishna Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by

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Date: 2023.07.08 14:00:51 +05'30'

Regional Officer

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727064/Varanasi/2023 **Date:08/07/2023**

1- **Name of Industry:** NAGAR PALIKA PARISHAD, GOPIGANJ

2- **Address of Industry:** GOPIGANJ

3- **District:** Bhadohi

4- **Description about sampling point:** Raw Sewage of Nagar Palika Parishad, Gopiganj drain near Jhiliya Pul, Goppur, Gopiganj, Bhadohi

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** Dr S C Shukla RO & DR. A. K. GUPTA ADDITIONAL DIRECTOR, MOEF

7- **Colour and Odour:** Greyish Sewage Type

8- **Quantity and Packing:** 2 Liter Plastic Jerrican & 1 Liter Glass Bottle

9- **Date of Sample Collection:** 21/06/2023

10- **Analyis Indented by:** RO Varanasi

11- **Date of sample receipt in Lab:** 21/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.14	5.5 - 9.0	02-12
Oil_Grease	mg/l	12	10	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	288	100	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	922	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1210	-	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	120	30	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	410	250	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Sangeeta Murty(JRF), Himanshu Srivastava(JRF)]

Authorized by

Bhalendra Kumar Srivastava
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Date: 2023.07.08 13:41:12 +05'30'

Bhalendra Srivastava (ASO)

Suresh Chandra Shukla
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Regional Officer

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727097/Varanasi/2023 **Date:08/07/2023**

1- **Name of Industry:** NAGAR PALIKA PARISHAD, GOPIGANJ

2- **Address of Industry:** GOPIGANJ

3- **District:** Bhadohi

4- **Description about sampling point:** Jhiliya drain after Bio - Remediation Goppur, Gopiganj, Bhadohi

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** Dr S C Shukla RO & DR. A. K. GUPTA ADDITIONAL DIRECTOR, MOEF

7- **Colour and Odour:** Light Greyish Slight Unpleasant

8- **Quantity and Packing:** 2 Liter Plastic Jerrican & 1 Liter Glass Bottle

9- **Date of Sample Collection:** 21/06/2023

10- **Analyis Indented by:** RO Varanasi

11- **Date of sample receipt in Lab:** 21/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.20	5.5 - 9.0	02-12
Oil_Grease	mg/l	8.2	10	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	128	100	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	652	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	780	-	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	42	30	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	260	250	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Sangeeta Murty(JRF), Himanshu Srivastava(JRF)]

Authorized by

Bhalendra Kumar Srivastava
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Date: 2023.07.08 13:42:11 +05'30'

Bhalendra Srivastava (ASO)

Suresh Chandra Shukla
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Date: 2023.07.08 14:01:07 +05'30'

Regional Officer

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727184/Varanasi/2023 **Date:08/07/2023**

1- Name of Industry: JHILIYA NALA

2- Address of Industry: MEET POINT OF ETP OUTLET OF OBEETEE

3- District: Bhadohi

4- Description about sampling point: Jhiliya Nala just before meeting with River Ganga near Rampur Ghat, Gopiganj, District - Bhadohi

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: DR. A. K. GUPTA, ADDITIONAL DIRECTOR, MOEF DR. KHAJANCHI LAL, PRINCIPAL SCIENTIST, IARI & DR. A. K. TRIPATHI, SCIENTIST, CPCB DR. S. C. SHUKLA, RO, UPPCB

7- Colour and Odour: Light Greyish Slight Unpleasant

8- Quantity and Packing: 2 Liter Plastic Jerrican & 1 Liter Glass Bottle

9- Date of Sample Collection: 21/06/2023

10- Analyis Indented by: RO Varanasi

11- Date of sample receipt in Lab: 21/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.24	5.5 - 9.0	02-12
Oil_Grease	mg/l	7.8	10	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	122	100	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	646	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	768	-	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	40	30	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	252	250	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Krishna Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by

Bhalendra Kumar Srivastava
Digitally signed by Bhalendra Kumar Srivastava
Date: 2023.07.08 13:41:50 +05'30'

Bhalendra Srivastava (ASO)

Suresh Chandra Shukla
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Date: 2023.07.08 14:01:29 +05'30'

Regional Officer

Annexure-G

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Certificate No TC-11015

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727252/Varanasi/2023 **Date:11/07/2023**

1- **Name of Industry:** OBEETEE PRIVATE LIMITED

2- **Address of Industry:** Gopepur, Gopiganj, Bhadohi

3- **District:** Bhadohi

4- **Description about sampling point:** Outlet of ETP

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** DR. A. K. GUPTA, ADDITIONAL DIRECTOR, MOEF DR. KHAJANCHI LAL, PRINCIPAL SCIENTIST, IARI & DR. A. K. TRIPATHI, SCIENTIST, CPCB DR. S. C. SHUKLA, RO, UPPCB

7- **Colour and Odour:** Colourless Odourless

8- **Quantity and Packing:** 1 Liter Plastic Carboy Bottle

9- **Date of Sample Collection:** 21/06/2023

10- **Analyis Indented by:** RO Varanasi

11- **Date of sample receipt in Lab:** 23/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
Total Chromium (T.Cr) , 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	mg/l	0.0796	2.0	0.1-1000mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Jyoti Tiwari (SA)]

Authorized by
ANANT PRASAD Digitally signed by ANANT PRASAD Date: 2023.07.11 15:18:50 +05'30'
Dr Anant Prasad (ASO)

RAM GOPAL Digitally signed by RAM GOPAL Date: 2023.07.11 15:19:33 +05'30'
Chief Environmental Officer
Central Laboratory

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Certificate No TC-11015

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727249/Varanasi/2023 **Date:11/07/2023**

1- Name of Industry: OBEETEE PRIVATE LIMITED

2- Address of Industry: Gopepur, Gopiganj, Bhadohi

3- District: Bhadohi

4- Description about sampling point: Inlet of ETP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: DR. A. K. GUPTA, ADDITIONAL DIRECTOR, MOEF DR. KHAJANCHI LAL, PRINCIPAL SCIENTIST, IARI & DR. A. K. TRIPATHI, SCIENTIST, CPCB DR. S. C. SHUKLA, RO, UPPCB

7- Colour and Odour: Brownish Unpleasant

8- Quantity and Packing: 1 Liter Plastic Carboy Bottle

9- Date of Sample Collection: 21/06/2023

10- Analyis Indented by: RO Varanasi

11- Date of sample receipt in Lab: 23/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
Total Chromium (T.Cr) , 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	mg/l	0.0989	-	0.1-1000mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Jyoti Tiwari (SA)]

Authorized by
ANANT PRASAD Digitally signed by ANANT PRASAD Date: 2023.07.11 15:25:04 +05'30'
Dr Anant Prasad (ASO)

RAM GOPAL Digitally signed by RAM GOPAL Date: 2023.07.11 15:25:44 +05'30'
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Central Laboratory

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Certificate No TC-11015

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-21741722/CENTRAL/2023 **Date:11/07/2023**

1- Sample Location: Industrial Drain of M/s Obeetee Pvt. Ltd.

2- District: Varanasi

3- Address: Industrial Drain of M/s Obeetee Pvt. Ltd.,Villaege Goppur, Gopiganj, Distt.- Bhadohi before meeting Kachcha drain, Joharpur

4- Sample Source: Drain

5- Type of sample : Surface Water

6- Sample Collected By : Dr S C Shukla, RO

7- Odour : None

8- Quantity and Packing : 1 litre jerricane

9- Date of Sample Collection : 21/06/2023

10- Analyis Indented by : CENTRAL LABORATORY

11- Date of sample receipt in Lab : 23/06/2023

Parameter	Unit	Results	Detection Range
Total Chromium (T.Cr), 3111 B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	mg/l	0.0604	0.05-1000 mg/l

Remark:* - NA

Analysed by
[Jyoti Tiwari (SA)]

Authorized by
VINAY DUBEY Digitally signed by VINAY DUBEY Date: 2023.07.11 15:58:27 +05'30'
Vinay Dubey (ASO)

RAM GOPAL Digitally signed by RAM GOPAL Date: 2023.07.11 15:59:13 +05'30'
Chief Environmental Officer
Central Laboratory

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Certificate No TC-11015

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727329/Varanasi/2023 **Date:11/07/2023**

1- **Name of Industry:** NAGAR PALIKA PARISHAD, GOPIGANJ

2- **Address of Industry:** GOPIGANJ

3- **District:** Bhadohi

4- **Description about sampling point:** Raw Sewage of Nagar Palika Parishad, Gopiganj drain near Jhiliya Pul, Goppur, Gopiganj, Bhadohi

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** DR. A. K. GUPTA, ADDITIONAL DIRECTOR, MOEF DR. KHAJANCHI LAL, PRINCIPAL SCIENTIST, IARI & DR. A. K. TRIPATHI, SCIENTIST, CPCB DR. S. C. SHUKLA, RO, UPPCB

7- **Colour and Odour:** Greyish Sewage Type

8- **Quantity and Packing:** 1 Liter Plastic Carboy Bottle

9- **Date of Sample Collection:** 21/06/2023

10- **Analyis Indented by:** RO Varanasi

11- **Date of sample receipt in Lab:** 26/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
Total Chromium (T.Cr) , 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	mg/l	0.0752	-	0.1-1000mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Jyoti Tiwari (SA)]

Authorized by
ANANT PRASAD Digitally signed by ANANT PRASAD Date: 2023.07.11 15:34:28 +05'30'
Dr Anant Prasad (ASO)

RAM GOPAL Digitally signed by RAM GOPAL Date: 2023.07.11 15:35:16 +05'30'
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Central Laboratory

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Certificate No TC-11015

TEST REPORT: WASTE WATER LABORATORY

Ref No: 21727342/Varanasi/2023 **Date:11/07/2023**

1- Name of Industry: NAGAR PALIKA PARISHAD, GOPIGANJ

2- Address of Industry: GOPIGANJ

3- District: Bhadohi

4- Description about sampling point: Jhiliya drain after Bio - Remediation Goppur, Gopiganj, Bhadohi

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: DR. A. K. GUPTA, ADDITIONAL DIRECTOR, MOEF DR. KHAJANCHI LAL, PRINCIPAL SCIENTIST, IARI & DR. A. K. TRIPATHI, SCIENTIST, CPCB DR. S. C. SHUKLA, RO, UPPCB

7- Colour and Odour: Slight Greyish Slight Unpleasant

8- Quantity and Packing: 1 Liter Plastic Carboy Bottle

9- Date of Sample Collection: 21/06/2023

10- Analyis Indented by: RO Varanasi

11- Date of sample receipt in Lab: 26/06/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
Total Chromium (T.Cr) , 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	mg/l	0.0896	2.0	0.1-1000mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Jyoti Tiwari (SA)]

Authorized by
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Chief Environmental Officer
Central Laboratory

CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Certificate No TC-11015

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-21741456/CENTRAL/2023

Date:11/07/2023

1- **Sample Location:** Jhiliya Drain

2- **District:** Varanasi

3- **Address:** Jhiliya Drain just before meeting with river ganga near Rampur Ghat, Gopiganj Distt.- Bhadohi

4- **Sample Source:** Drain

5- **Type of sample :** Surface Water

6- **Sample Collected By :** Dr S C Shukla, RO

7- **Odour :** None

8- **Quantity and Packing :** 1 litre jerricane

9- **Date of Sample Collection :** 21/06/2023

10- **Analyis Indented by :** CENTRAL LABORATORY

11- **Date of sample receipt in Lab :** 23/06/2023

Parameter	Unit	Results	Detection Range
Total Chromium (T.Cr), 3111 B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	mg/l	0.0411	0.05-1000 mg/l

Remark:* - NA

Analysed by
[Dr Mamta Pandey(SA)]

Authorized by
VINAY DUBEY Digitally signed by VINAY DUBEY Date: 2023.07.11 16:04:18 +05'30'
Vinay Dubey (ASO)

RAM GOPAL Digitally signed by RAM GOPAL Date: 2023.07.11 16:05:01 +05'30'
Chief Environmental Officer
Central Laboratory

Annexure-H

ICAR-Indian Agricultural Research Institute, New Delhi 110012

Ref No: 21727112/Varanasi/2023 Date: 08/07/2023

1. **Name of Industry:** OBEETEE PRIVATE LIMITED
2. **Address of Industry:** Gopepur, Gopiganj, Bhadohi
3. **District:** Bhadohi
4. **Description about soil sampling point: Field of Shri Sanjay Pal**
5. **Type of Sample (Grab/Composite/Integrated):** Composite of two points
6. **Depth of sampling:** 0-15 cm and 15-30 cm
7. **Sample Collected By:** Dr. A. K. Gupta, Additional Director, MoEF, Dr. Khajanchi Lal, Principal Scientist, IARI & Dr. A. K. Tripathi, Scientist, CPCB Dr. S. C. Shukla, RO, UPPCB
8. **Date of Sample Collection:** 21/06/2023

Parameter	Method	Unit	Depth		Maximum allowable concentration	References
			0-15 (cm)	15-30 (cm)		
$pH_{1:2}$	pH meter		7.34	6.75		Richards (1954)
$EC_{1:2}$	Conductivity meter	(dS/m	0.92	0.81		Richards (1954)
Available Nitrogen	Alkaline $KMnO_4$ Kjeldahl method	(kg N/ha)	100.4	81.5		(Subbiah and Asija, 1956)
Available phosphorus	0.5 N $NaHCO_3$ Extractable	(kg P_2O_5 /ha)	32.4	28.5		Olsen et al. (1954)
Available potassium	1*N* NH4OAc extractable	(kg K_2O /ha)	323	279		Hanway and Heidal (1952)
*Total Ni	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	60.0	40.0	75-150	AOAC (1990), Hseu (2004)
**Total Cr	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	15.4	42.8	100-150	AOAC (1990), Hseu (2004)
*Total Pb	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	89.2	63.8	250-500	AOAC (1990), Hseu (2004)
*Total Zn	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	74.5	99.8	300-600	AOAC (1990), Hseu (2004)
*Total Cu	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	29.3	24.9	135-270	AOAC (1990), Hseu (2004)

*Awashthi, 2000; ** Soler-Rovira et al. (1996)

Rating chart of soil test values

Soil fertility levels	Low	Medium	High
Alkaline $KMnO_4$-N (kg/ha)	<280	281-560	>560
Olsen-P (kg/ha)	<10	11-25	>25
1*N* NH4OAc-K (kg/ha)	<120	121-280	>280

Khajanchi Lal,
Principal Scientist, ICAR-IARI, New Delhi

डॉ. खजान्ची लाल
Dr. KHAJANCHI LAL
प्रधान वैज्ञानिक/Principal Scientist
जल प्रौद्योगिकी केन्द्र
Water Technology Centre
भा.कृ.अनु.प.– भारतीय कृषि अनुसंधान संस्थान, नई दिल्ली–12
ICAR-Indian Agricultural Research Institute, New Delhi-12

ICAR-Indian Agricultural Research Institute, New Delhi 110012

Ref No: 21727112/Varanasi/2023 Date: 08/07/2023

1. **Name of Industry:** OBEETEE PRIVATE LIMITED
2. **Address of Industry:** Gopepur, Gopiganj, Bhadohi
3. **District:** Bhadohi
4. **Description about soil sampling point:** Nearby reference fields not irrigated or receiving the industrial effluents (at a distance of about 150 and 300 meters from Sanjay Pal's field)
5. **Type of Sample (Grab/Composite/Integrated):** Composite of two points
6. **Depth of sampling:** **0-15 cm and 15-30 cm**
7. **Sample Collected By:** Dr. A. K. Gupta, Additional Director, MoEF, Dr. Khajanchi Lal, Principal Scientist, IARI & Dr. A. K. Tripathi, Scientist, CPCB Dr. S. C. Shukla, RO, UPPCB
8. **Date of Sample Collection:** 21/06/2023

Parameter	Method	Unit	Depth		Maximum allowable concentration	References
			0-15 (cm)	15-30 (cm)		
$pH_{1:2}$	pH meter		6.57	7.17		Richards (1954)
$EC_{1:2}$	Conductivity meter	(dS/m	0.84	0.75		Richards (1954)
Available Nitrogen	Alkaline $KMnO_4$ Kjeldahl method	(kg N/ha)	112.9	81.5		(Subbiah and Asija, 1956)
Available phosphorus	0.5 N $NaHCO_3$ Extractable	(kg P_2O_5 /ha)	38.9	24.6		Olsen et al. (1954)
Available potassium	1*N* NH4OAc extractable	(kg K_2O /ha)	292	264		Hanway and Heidal (1952)
*Total Ni	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	50.7	23.2	75-150	AOAC (1990), Hseu (2004)
**Total Cr	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	25.9	29.8	100-150	AOAC (1990), Hseu (2004)
*Total Pb	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	51.0	43.7	250-500	AOAC (1990), Hseu (2004)
*Total Zn	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	96.1	63.6	300-600	AOAC (1990), Hseu (2004)
*Total Cu	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	36.5	15.7	135-270	AOAC (1990), Hseu (2004)

*Awashthi, 2000; ** Soler-Rovira et al. (1996)

Rating chart of soil test values

Soil fertility levels	Low	Medium	High
Alkaline $KMnO_4$-N (kg/ha)	<280	281-560	>560
Olsen-P (kg/ha)	<10	11-25	>25
1*N*-NH4OAc-K (kg/ha)	<120	121-280	>280

Khajanchi Lal
Principal Scientist, ICAR-IARI, New Delhi

डॉ. खजान्ची लाल
Dr. KHAJANCHI LAL
प्रधान वैज्ञानिक/Principal Scientist
जल प्रौद्योगिकी केन्द्र
Water Technology Centre
भा.कृ.अनु.प.– भारतीय कृषि अनुसंधान संस्थान, नई दिल्ली–12
ICAR-Indian Agricultural Research Institute, New Delhi-12

ICAR-Indian Agricultural Research Institute, New Delhi 110012

Ref No: 21727112/Varanasi/2023 Date: 08/07/2023

1. **Name of Industry:** OBEETEE PRIVATE LIMITED
2. **Address of Industry:** Gopepur, Gopiganj, Bhadohi
3. **District:** Bhadohi
4. **Description about soil sampling point:** The ploughed field irrigated with effluent generated from M/S Obeetee Pvt. Ltd. and others mixed with municipal sewage in Jhiriya Nala.
5. **Type of Sample (Grab/Composite/Integrated):** Collected from one location
6. **Depth of sampling:** 0-15 cm and 15-30 cm
7. **Sample Collected By:** Dr. A. K. Gupta, Additional Director, MoEF, Dr. Khajanchi Lal, Principal Scientist, IARI & Dr. A. K. Tripathi, Scientist, CPCB Dr. S. C. Shukla, RO, UPPCB
8. **Date of Sample Collection:** 21/06/2023

Parameter	Method	Unit	Depth		Maximum allowable concentration	References
			0-15 (cm)	15-30 (cm)		
$pH_{1:2}$	pH meter		7.82	8.11		Richards (1954)
$EC_{1:2}$	Conductivity meter	(dS/m	0.76	0.83		Richards (1954)
Available Nitrogen	Alkaline $KMnO_4$ Kjeldahl method	(kg N/ha)	150.4	137.6		(Subbiah and Asija, 1956)
Available phosphorus	0.5 N $NaHCO_3$ Extractable	(kg P_2O_5 /ha)	57.9	34.5		Olsen et al. (1954)
Available potassium	1*N* NH4OAc extractable	(kg K_2O /ha)	349	307		Hanway and Heidal (1952)
*Total Ni	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	66.2	49.8	75-150	AOAC (1990), Hseu (2004)
**Total Cr	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	34.2	54.8	100-150	AOAC (1990), Hseu (2004)
*Total Pb	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	69.7	30.5	250-500	AOAC (1990), Hseu (2004)
*Total Zn	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	145.0	116.2	300-600	AOAC (1990), Hseu (2004)
*Total Cu	Di-acid ($HNO_3/HClO_4$)	mg kg^{-1}	34.6	43.2	135-270	AOAC (1990), Hseu (2004)

*Awashthi, 2000; ** Soler-Rovira et al. (1996)

Rating chart of soil test values

Soil fertility levels	Low	Medium	High
Alkaline $KMnO_4$-N (kg/ha)	<280	281-560	>560
Olsen-P (kg/ha)	<10	11-25	>25
1*N* NH4OAc-K (kg/ha)	<120	121-280	>280

Khajanchi Lal
Principal Scientist, ICAR-IARI, New Delhi

डॉ. खजान्ची लाल
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Water Technology Centre
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